

**GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
STARRED QUESTION NO.†\*336  
TO BE ANSWERED ON 24.03.2025**

**PRESERVATION AND DEVELOPMENT OF BIRTHPLACES OF KHUSRO AND  
TULSIDAS**

†\*336 SHRI DEVESH SHAKYA:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government proposes to preserve and develop the birthplaces of Amir Khusro and Tulsidas Ji, namely Patiyali and Soron, situated in Etah Lok Sabha Constituency under any special scheme in view of their literary and cultural contribution;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to declare the said historical sites as national heritage sites;
- (d) if so, the details thereof and if not, whether the Government is likely to consider the said proposal in near future;
- (e) whether the Government is implementing any special scheme for setting up of research centres, cultural heritage sites or other development schemes at the said sites; and
- (f) if so, the details thereof and if not, the time by which the said sites are likely to be included?

**ANSWER**

MINISTER OF CULTURE AND TOURISM  
(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (f): A statement is laid on the table of the House.

**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (f) OF THE LOK SABHA  
STARRED QUESTION NO. †\*336 FOR 24.03.2025.**

- (a) Archaeological Survey of India (ASI) takes up the conservation and  
& preservation work of 3698 centrally protected monuments/sites across  
(b) the country. However, the birthplaces of Amir Khusro and Tulsidas ji,  
namely Patiyali and Soron, situated in Etah Lok Sabha Constituency are  
not protected monuments under the jurisdiction of ASI. At present, there  
is no such proposal for preservation and development of these  
monuments under any scheme.
- (c) There is no such proposal under consideration.  
&  
(d)
- (e) There is no such proposal under consideration.  
&  
(f)